COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 322 OF 2017

Dated: 13th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Madhya Pradesh Power Managem Vs. Central Electricity Regulatory Cor			Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. G. Umapathy Mr. Aditya Singh		
Counsel for the Respondent(s) :	Mr. Vishrov Mukerjee Mr. Jamali M.		
	Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-3 t	o 6	

<u>ORDER</u>

List the matter on <u>19.12.2017.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd